

**PROFILE OF SHRI. M.K DUBEY, MEMBER (TECHNICAL),  
NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH**



- (1) Shri M.K Dubey is the Member (Technical) National Company Law Tribunal (NCLT), Bengaluru since October 2021. He is an Indian Revenue Service (IRS) Officer of 1985 Batch. Prior to appointment in NCLT, he has also worked as Member, Income Tax Settlement Commission, Kolkata in 2020-2021.
  
- (2) He retired from IRS on 31.01.2020 as Director General of Income Tax (Inv.)/Principal Chief Commissioner of Income Tax, Pune. He worked in the cities of Mumbai, Pune, Ahmedabad and Bengaluru at the level of Commissioner, Principal Commissioner and Chief Commissioner of Income Tax. At the lower level, he was posted in Indore, Bhopal, Ahmedabad and Mumbai. In the investigation wing of Income Tax Department he had wide exposure of execution and supervision of enforcement actions like Search & Seizures/ Surveys in different type of Corporate and Non-Corporate entities including Shell companies, Entry Operators and Hawala dealers. He also has experience in dealing with assessment of various corporate and non-corporate entities and also as an Appellate Authority as Commissioner of Income Tax (Appeals). He has attended various training programs in India and abroad: (i) In Corporate Taxation at IIM, Bengaluru and Maryland University USA (2012) (ii) In Finance at Stanford University, USA (2005).